

ITEM NO.11 Court 2 (Video Conferencing) SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrL.) No(s).7369/2019

(Arising out of impugned final judgment and order dated 28-04-2017 in CRA No.99/2005 passed by the High Court of Judicature at Allahabad)

SATISH @ SABBE

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No.50690/2020 - APPLICATION FOR PERMISSION
IA No.50807/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No.50691/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No.77496/2020 - CLARIFICATION/DIRECTION
IA No.78548/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No.195363/2019 - EXEMPTION FROM FILING O.T.

WITH

SLP(CrL) No. 8326/2019 (II)

(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 125786/2019

FOR EXEMPTION FROM FILING O.T. ON IA 125788/2019

FOR EXEMPTION FROM FILING O.T. ON IA 195358/2019

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 14942/2020

FOR EXEMPTION FROM FILING O.T. ON IA 72217/2020

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 78793/2020

IA No. 72217/2020 - EXEMPTION FROM FILING O.T.

IA No. 195358/2019 - EXEMPTION FROM FILING O.T.

IA No. 125788/2019 - EXEMPTION FROM FILING O.T.

IA No. 78793/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 14942/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 125786/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 08-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

In SLP(CrI.) No. 7369/19 Mr. Talha Abdul Rahman, AOR
Mr. Kushagra Pandey, Adv.
Mr. Mohd. Shaz Khan, Adv.
Mr. Udit Atul Konkanthakar, Adv.

In SLP(CrI.)No. 8326/19 Mr. Rohit Kumar Singh, AOR

For Respondent(s) Mr. vinod Diwakar, AAG
Mr. Sarvesh Singh Baghel, AOR
Mr. B.N. Dubey, Adv.
Ms. Pooja Singh, Adv.
Ms. Shivranjani Ralawata, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Court is convened through Video Conferencing.

Arguments heard.

Judgment reserved.

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR